

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**I.A. No. 189 of 2015 IN**  
**DFR No. 755 of 2015**

**Dated: 27<sup>th</sup> July, 2015**

**In the matter of :**

**Bangalore Electricity Supply Co. Ltd.**

**.... Appellant (s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Anr.**

**... Respondent (s)**

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on **21.08.2015.**

**COURT MASTER**